

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 80 of 2013 in DFR 304 of 2013

Dated : 5th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Neyveli Lignite Corporation Ltd. Appellant (s)

Versus

Tamil Nadu Electricity Board & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Somiran Sharma

**Counsel for the Respondent (s): Mr. E.R. Kumar
Mr. Kumar Shashank
Mr. Sharma
Mr. Vishal Prasad for R.1**

ORDER

I.A. No. 80 of 2013

(Condone delay Appl.)

Issue notice. Mr. E.R. Kumar takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 16.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **16.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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